

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 243 of 1995

Thursday, this the 20th day of June, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. Leelamma Alexander,
Senior Telephone Supervisor,
Auto Exchange Unit 2,
Chinnakkada, Kollam
Residing at 'Sithara'
Asramam Middle Ward,
Kadappakkada, Kollam. .. Applicant

By Advocate Mr. Sasidharan Chempazhanthiyil

Versus

1. Telecom District Manager,
Kollam.
2. Chief General Manager, Telecom,
Kerala Circle, Thiruvananthapuram-33
3. Director General, Telecom, New Delhi.
4. Union of India represented by
Ministry of Communications, New Delhi.
5. P. Sadasivan,
Senior Telephone Supervisor,
Auto Exchange Unit 2,
Chinnakkada, Kollam. .. Respondents

By Advocates Mr.KS Bahuleyan for Mr.TPM Ibrahim Khan (R1-4) &
Mr.MR Rajendran Nair (R5)

The application having been heard on 20th June, 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Learned Counsel for applicant submits that he does not
wish to press the application, in view of the decision of this
Tribunal in OA 336/96. We record the submission, and dismiss the
application as not pressed. No costs.

Dated the 20th June, 1996

PV Venkatakrishnan
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN